

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHavan, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : CP/632/ (IB)/2017

NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sankar Narayanan  
Senior Advocate

Geethanjali T  
For Aiyar & Dalia

Respondent

Geethanjali T

Bhagavath Krishnan  
For HSB Partners

Petitioner

Bhagavath Krishnan

## ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they proposed to sell the property of the respondent and pay the amount claimed by the petitioner. In this regard he submitted that all efforts have been taken and they have identified a person who has expressed his willingness to purchase the property. He prayed for time to make submissions regarding the transactions. Time is extended at request. Put up on 18.01.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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